

**GOVERNMENT OF NAGALAND**  
**DEPARTMENT OF HEALTH AND FAMILY WELFARE**  
**NAGALAND : KOHIMA**

No. H&FW-27/B-30/nCoV2020(Pt)/ 4983(A)

Dated Kohima, the 24<sup>th</sup> of April, 2020

**ORDER**

In exercise of the powers conferred by the Nagaland Epidemic Disease (COVID-19) Regulations, 2020 under the Epidemic Disease Act 1897, the following hospitals are designated as **COVID-19 HOSPITAL**:

Sl. No.	Name of the Hospital
1	Kiphire District Hospital
2	Mon District Hospital
3	Jalukie Community Health Centre (for Peren District)
4	Phek District Hospital
5	Tuensang District Hospital
6	Wokha District Hospital
7	Zunheboto District Hospital

The earlier government directives to continue medical services till admission of a COVID positive case, exit strategy of shifting patients to non-COVID hospital / Private hospital, as earlier notified are applicable to the above mentioned COVID hospitals. District Health Authority will facilitate empanelment of private hospitals under PMJAY for providing free hospitalized care to the beneficiaries as per guideline.

For any query, contact:

State Control Room: 9099607609/ 7085444710

  
(MENUKHOL JOHN)

Principal Secretary to the Government of Nagaland  
Health and Family Welfare Department

No. H&FW-27/B-30/nCoV2020(Pt)/ 483(A)

Dated Kohima, the 24<sup>th</sup> of April, 2020

Copy to:

1. The Addl Chief Secretary to Chief Minister, Nagaland, Kohima for kind information.
2. The Sr. P.S to Minister Health & Family Welfare, Nagaland, Kohima for kind information.
3. The Deputy Secretary to Chief Secretary, Nagaland, Kohima for kind information.
4. The Home Commissioner, Government of Nagaland for kind information
5. The Principal Director, DHFW for kind information
6. The Mission Director, NHM, Nagaland for kind information
7. The Deputy Commissioner / Chief Medical Officer/ Medical Superintendent of all concerned districts for information and necessary action
8. Office Copy

  
(MENUKHOL JOHN)

Principal Secretary to the Government of Nagaland